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**STATE POLLUTION CONTROL BOARD- SIKKIM**  
**FOREST & ENVIRONMENT DEPARTMENT**  
**GOVERNMENT OF SIKKIM**  
**DEORALI, GANGTOK - 737102**

F. No. /SPCB/ 2049

Dated: 19/10/2023

To,  
The Registrar,  
National Green Tribunal,  
Faridkot House, Copernicus Marg,  
New Delhi-110001.

**Sub: Status Report on on the matter before the Hon'ble NGT (PB) O.A. No. 593/2017 W.P.(C) no. 375/2012 with M.A. No. 62/2023 in O.A. No. 670/2018-reg.**

Sir,

The State Pollution Control Board- Sikkim is in receipt of orders of the Hon'ble National Green Tribunal on the above mentioned subject matter via email dated 17/10/2023.

Reference above, kindly find attached herewith the status report with respect to the State of Sikkim in compliance to the orders of the Hon'ble National Green Tribunal

Submitted for kind information please.

Thanking you,

Yours faithfully,

(Dr. Gopal Pradhan)

Member Secretary

State Pollution Control Board-Sikkim

Dr Gopal Pradhan

Member Secretary

State Pollution Control Board,

Forest & Environment Deptt.

Govt of Sikkim

Copy to: Shri P.K. Mishra, Divisional Head, WQM-I, Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110003



**COMPLIANCE OF THE ORDERS OF THE HON'BLE SUPREME COURT (PARA 10 & 13) - STATE OF SIKKIM.**

**PARA-10**

**1. The CETPs with the requisite technology and capacity are duly commissioned**

**Status-** CETPs have not been established in the state of Sikkim. All industrial units have captive treatment facilities. The captive facilities in pharmaceutical formulation industries are equipped with Online Continuous Effluent Monitoring System (OCEMS). The OCEMS data is transmitted to SPCB-Sikkim server on real time basis for display in the Board's Website for public information.

**2. After the commissioning of CETPs/STPs, they continue to remain operational**

**Status-** The Sewage Treatment plants for domestic waste water treatment are established operated and maintained by the Public Health and Engineering Department (PHED), Government of Sikkim.

As per the Monthly Progress Report submitted to the Ministry of Jal Shakti in the matter of O.A. 673 of 2018 before the Hon'ble NGT on August 2023, placed below is the current status of the STPs:

Sl. No.	Location	Existing STP Capacity MLD	Operational Status of STP
1.	Gangtok Zone I, Adampool	8.0	Operational
2.	Gangtok Zone I, Adampool	4.69	
3.	Gangtok Zone I, Ranipool	1.27	Operational
4.	Gangtok Zone IV, Lower Sichey	3.90	Operational
5.	Singtam	0.66	Operational
6.	Melli	0.50	Operational.
8.	Rangpo	1.40	Operational
9.	Gangtok Zone II, Lower Syari	1.60	Operational

The above-mentioned STPs cater mainly to the Urban Local Bodies population. The sewage that is generated in rural areas is treated in a captive manner. In implementation of Swacch Bharat

Mission Gramin Phase II, households are also being encouraged to retrofit existing single pit septic tanks to twin pit model. 310 community soak pits and 616 community sanitary complexes have been constructed. As per the data available under SBM (Gramin) 2.0, the state of Sikkim has 403 villages wherein all 403 villages have been declared as ODF plus model villages. 310 villages of the model villages have been verified as ODF plus model villages. The RDD has provided 33 mobile septage treatment units under Swachh Bharat Kosh.

The current estimated sewage generation in Urban Local Bodies is 18.79 MLD and the current total treatment capacity of the existing STPs is 22.05 MLD.

The PHED has proposed the following STPs in other locations of the state:

Sl. No.	Location	Capacity of the STP proposed in MLD	Likely Date of Completion
1.	Namchi	3.63	December 2025
2.	Jorethang	1.6	December 2025
3.	Geyzing	1.80	December 2025
4.	Mangan	0.98	December 2025
5.	Chungthang	0.72	December 2025
6	Gangtok ZoneIII, Tathangchen	3.25	December 2023

**However, in light of the recent flash floods that occurred in the state on 04/10/2023, the STPs located in Melli, Singtam and Rangpo have been reported to be damaged. Actual assessment of the damage is being carried out by the PHED.**

**3. The CETPs/STPs are duly maintained and upgraded as need may arise.**

**Status-** Rehabilitation & up gradation of sewer network is carried out by the PHED. Proposal for up gradation of STP in Ranipool is under process and submitted to the Ministry for approval.

The status of OCEMS installation in STPs is as follows:

Sl. N.	Town/location	Capacity(MLD)	Status
1.	Gangtok Zone I, Adampool	8.0	Installation completed
2.	Gangtok Zone I, Adampool	4.69	Installation completed
3.	Gangtok Zone I, Ranipool	1.27	Installation under process

4.	Gangtok Zone II, Lower Syari	1.6	Installation completed
5.	Gangtok Zone IV, Lower Sichey	3.9	Installation completed
6.	Singtam	0.66	Installation completed
7.	Melli	0.5	Proposal under process
8.	Rangpo	1.4	Proposal under process

**4. There is due monitoring at administrative level on a real time basis of performance of CETPs, the deficiencies which may arise in the course of functioning and work of repair and maintenance.**

**Status-** Action not required currently as there are no CETPs in the state.

**5. Entrustment to an authority which would be accountable for the due performance of the CETPs**

**Status** – Action not required currently as there are no CETPs in the state

**PARA 13 – Providing for adequate funds for up gradation and maintenance of the STPs and for attending to all other administrative issues and problems.**

**Status** – As per the proceedings before the Hon’ble NGT O.A. 606/2018 and Central Monitoring Committee Meeting in the matter of O.A. 673/2018, the State has allocated separate fund to ensure abatement of pollution with regard to solid and liquid waste management.

The performance of STPs in addition to the PHED is also monitored by Environment Monitoring Cell, Office of the Chief Secretary, Govt. of Sikkim.

Inspection is conducted by State Pollution Control Board-Sikkim as per the guidelines on frequency of inspection provided by Central Pollution Control Board.